

GOVERNMENT OF INDIA
MINISTRY OF EDUCATION
DEPARTMENT OF SCHOOL EDUCATION AND LITERACY

LOK SABHA
UNSTARRED QUESTION NO- 1046
ANSWERED ON- 02/12/2024

Recruitment of Teachers under Sarva Shiksha Abhiyan

1046. Shri Shrirang Appa Chandu Barne:
Smt. Bharti Pardhi:

Will the Minister of EDUCATION be pleased to state:

- (a) whether the quality education being provided by the Government to children under the Sarva Shiksha Abhiyan, if so, the details thereof;
- (b) whether the Government is planning to recruit teachers to strengthen primary education across the country and to ensure access to education to all children, if so, the details thereof;
- (c) whether there are vacancies for Scheduled Castes, Scheduled Tribes and Other Backward Class candidates, if so, the details thereof; and
- (d) the number of teachers likely to be recruited under the Sarva Shiksha Abhiyan in Maharashtra and Madhya Pradesh and the time by which these recruitments are made?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF EDUCATION
(SHRI JAYANT CHAUDHARY)

(a): Sarva Shiksha Abhiyan (SSA) was one of the three erstwhile Centrally Sponsored Schemes, which have been subsumed into Samagra Shiksha- an integrated centrally sponsored scheme for School education with effect from the year 2018-19. The scheme treats school education holistically, without segmentation from pre-primary to class XII and is in accordance with Sustainable Development Goal for Education (SDG-4). The scheme provides support for the implementation of the RTE Act.

The Scheme has now been aligned with the recommendations of the National Education Policy (NEP) 2020 and aims to ensure that all children have access to quality education with an equitable and inclusive classroom environment which should take care of their diverse background, multilingual needs, different academic abilities and make them active participants in the learning process.

Under Samagra Shiksha, financial assistance is provided to States and UTs for providing various facilities to the children for implementing the Right of Children to Free and Compulsory Education (RTE) Act, 2009 as also for implementation of various provisions of Samagra Shiksha Scheme which include free uniform to eligible children at elementary level, free textbooks at elementary level, development of primers/textbooks for tribal language,

teaching learning materials, transport/escort facility up to secondary level, special training for age appropriate admission of out of school children and residential as well as non-residential training for older children, seasonal hostels / residential camps, special training centres, age-appropriate residential and non-residential training, support to Out of School Children (16 to 19 years) for completion of education through NIOS/SIOS, Holistic Progress Card, bilingual teaching material and books, support to Children with Special Needs (CWSN). Further, under the student-oriented component for the children with special needs, financial assistance is provided for identification and assessment of children with special needs, aids and appliances, braille kits and books, appropriate teaching learning material and stipend to girl students with disability etc.

Also, under the Scheme financial assistance is provided to the States and UTs for Universalization of School Education including opening/strengthening of new schools upto senior secondary level, construction of school buildings & additional classrooms, development/strengthening of school infrastructure in northern border areas under Vibrant Village Programme, setting up, up-gradation and running of Kasturba Gandhi Balika Vidyalayas, construction of hostels for PVTGs under PM-JANMAN, setting up of Netaji Subhash Chandra Bose Avasiya Vidyalayas, construction of hostels under Dharti Aaba Janjatiya Gram Utkarsh Abhiyan for unsaturated ST population, reimbursement under RTE Act, various qualitative components, strengthening of teacher education and strengthening of DIETs/BRCs/CRCs, provision of ICT, Smart Class and digital interventions.

(b) to (d): Education is a subject in the concurrent list of the Constitution and an overwhelming majority of schools are under the administrative control of respective State and Union Territory Governments. Filling up of vacancies by recruiting teachers falls within the domain of the respective Governments. The data of SC, ST and OBC categories in respect of the vacancies of teachers in these schools is maintained by respective States/Union Territory Administrations.

Recruitment of teachers in schools is a continuous process as vacancies keep arising due to factors like retirement, resignation and additional requirements on account of enhanced students' strength/new schools and the onus of filling up of these posts from time-to-time falls on the respective State/Union Territory Governments. Under the Integrated Scheme of Samagra Shiksha, the department provides financial support for the salary of teachers as per programmatic and financial norms and as per the provision available. The respective State/UT governments are expected to fill these vacancies from time to time in a transparent manner.

The recruitment of teachers including the number of teachers to be recruited and the time schedules of recruitment is planned and carried out by the States as per their convenience and suitability.
